(घ) यदि हां, तो उम्मीदवारों को साक्षात्कार परीक्षा के लिए न बुलाने के क्या कारण हैं ?

नौवहन और परिवहन मंत्रालय में राज्य मंत्री (श्री जियाउर्रहमान अंसारी) : (क) नीचे लिखे पदों को छोड़कर जो क्रमश: अक्तूबर, 1982 और दिसम्बर, 1982 में बनाये गये हैं, कोई भी पद मंत्रालय, बड़े पत्तनों, क्षेत्रीय कार्यालयों और मुख्यालय में पिछले कई वर्षों से खाली नहीं पड़ा है ।

(1) अन्तर्देशीय जलपरिवहन निदेशालय का क्षेत्रीय कार्यालय, पटना—हिन्दी अनुवाद (ग्रेड II) का एक पद ।

(2) टूटीकोरिन पोर्ट ट्रस्ट, टूटीकोरिन—हिन्दी अधिकारी का एक पद ।

(ख) सम्बन्धित प्रशासनिक प्राधिकरण द्वारा कार्रवाई की जा रही है ।

(ग) जी, हां ।

(घ) यह विज्ञापन राजभाषा कार्यान्वयन के काम में तेजी लाने के लिए मंत्रालय के सशक्त प्रयासों में एक कदम आगे बढ़ कर की गई कार्रवाई है जो कार्यालयों की जब कभी पद खाली रहें, सहायता देने के लिए की गई । विज्ञापन के उत्तर में जो आवेदन प्राप्त हुए हैं उनको छांट लिया गया और अर्हता प्राप्त उम्मीदवारों की सूची विभिन्न कार्यालयों द्वारा विचार किये जाने के लिए तैयार कर ली गई है जिसमें बड़े-बड़े पत्तन व क्षेत्रीय कार्यालय भी शामिल हैं । यह सूची इन कार्यालयों को आगे कार्रवाई करने के लिए भेजी जा रही है ।

Unsatisfactory working of Visweswaraiah Engineering College for want of Funds

1951. SHRI T. R. SHAMANNA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it has come to the notice of the University Grants Commission that the Visweswaraiah Engineering College is not working satisfactorily for want of funds; and

(b) if so, whether Government propose to issue necessary instructions to the University Grants Commission to provide sufficient funds to help the students of electronics to get proper education in the subject?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) The Visweswaraiah Engineering College is a constituent unit of the Bangalore University and the maintenance expenditure of the college is provided by the Government of Karnataka. The University Grants Commission has not received any information that the college is not working satisfactorily for want of funds.

The Commission has allocated a grant of Rs. 75.00 lakhs for the development programmes of the college during the Sixth Plan. Against this allocation, proposals for purchase of equipment, books and journals, increased provision for scholarships and spillover from the previous Plan, etc. involving a total expenditure of Rs. 32.87 lakhs have already been approved. The University has been advised to submit detailed proposals for the utilisation of the remaining provision of the Sixth Plan allocation

बरेली और कासगंज के बीच गाड़ियों का देर से चलना

1952. श्री जयपाल सिंह कश्यप : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) उन यात्री गाड़ियों के नाम तथा प्रतिशतता क्या हैं जो जून, 1982 से जनवरी, 1983 तक की अवधि के दौरान बरेली और कासगंज के बीच देर से चली; और

(ख) गाड़ियां देर से चलने के लिए, 1982 और 1983 के दौरान, अलग-अलग कितने रेल कर्मचारियों के विरुद्ध कार्यवाही की गई ?

रेल मंत्री (श्री ए०बी०ए० गनी खान चौधरी) : (क) बरेली-कासगंज खण्ड पर जून, 1982 से जनवरी से 1983 के दौरान चलाई गई 1960 गाड़ियों में से, 995 गाड़ियां अर्थात् 50.80 प्रतिशत विलम्ब से चलीं।

(ख) गाड़ियों के बिलम्ब से चलने के कारण 1982 के दौरान 172 तथा जनवरी 1983 के दौरान 10 रेल कर्मचारियों के विरुद्ध कार्रवाई की गई थी।

1981-82 की रेल दुर्घटनाओं से पीड़ित व्यक्तियों को दिया गया मुआवजा

1953. श्रीमती कृष्णा साही : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) 1981-82 के दौरान रेल दुर्घटनाओं के लिए कितने व्यक्तियों को मुआवजा दिया गया; और

(ख) मुआवजे के रूप में कितनी धनराशि दी गई ?

रेल मंत्री (श्री ए०बी०ए० गनी खान चौधरी) : (क) और (ख) रेल दुर्घटना के शिकार जिन व्यक्तियों को 1981-82 के दौरान चाहे दुर्घटना का वर्ष कोई भी हो मुआवजा दिया गया उनका ब्यौरा इस प्रकार है :—

व्यक्तियों की संख्या	दिये गये मुआवजे की रकम
281	43.90 लाख रुपये

Working of Private Blood Banks in the Capital

1954. SHRI JAGPAL SINGH: Will Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any Government machinery to periodically check the working of the private blood banks in the Capital to ensure that human blood supplied by these private blood banks meets the minimum requirements of standard and quality and these blood banks are equipped with necessary equipment and the staff;

(b) if so, details thereof stating on how many occasions the private blood banks in the Capital were inspected during last one year for the purpose and in how many cases the blood banks were found wanting; and

(c) if not, whether Government would consider the desirability of having such a machinery and if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) and (b) Yes. The Drug Control Organisation of Delhi Administration is carrying out regular inspections of these Blood Banks to ensure that they comply with the minimum requirements laid down under Schedule F of part XII B of the Drugs and Cosmetics Rules, 1945. During the year 1982 these blood banks were inspected on eight occasions. On three occasions, minor defects were noticed in the functioning of 2 of these blood banks.

(c) Does not arise.

Renovations of Sri Madhukeshwara Temple of Banavasi in Karnataka by Archaeology Department

1955. SHRI G. DEVARAYA NAIK: Will the Minister of EDUCATION AND CULTURE be pleased to state: